## Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

# LOK SABHA UNSTARRED QUESTION NO. 2729 TO BE ANSWERED ON 02.08.2016

### SC/ST EMPLOYEES WELFARE

2729. DR. UDIT RAJ:

### Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION milkork eley; [kk vkj lko/t fud for j.k e2=hbe pleased to state:

- (a) whether any registered SC/ST employees welfare association is functional in the Bureau of Indian Standards (BIS) and is recognised by its management;
- (b) if so, the details thereof and if not, the reasons therefor indicating the date when the election of its office bearers was held last time; and
- (c) whether the SC/ST cell is operational in BIS and if so, the details thereof?

#### **ANSWER**

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### THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) : Yes Madam, "Bureau of Indian Standards (BIS) Scheduled Caste & Scheduled Tribes Employees Association" is registered under Societies Act, XXI of 1860 bearing registration No: S-16839.

Recognition to any service Association is granted in accordance with CCS (RSA) Rules 1993. Further, the Association has not applied for recognition.

(b) : As per the available records, the Association vide their letter dated 14.11.2007 had intimated that they have nominated the office bearers in their General body meeting.

Further, the Association has also informed that, the election of the Association which was scheduled on 16.10.2015 was cancelled due to non-availability of the required quorum.

(c) : Yes Madam, the SC/ST Cell is functioning to ensure the fulfillment of Reservation for SC/STs in all matters. The Cell deals with the activities like Maintenance of Reservation Roster for all Cadres in the Bureau for SC,ST. Effective implementation of Rule of Reservation to SC-ST candidates in appointments and promotions, effective implementation of the Orders / Circulars /Guidelines issued by the Central/State Government in respect of Reservation.